

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH AT NAGPUR

LD-VC-CW-10/2020

Girish Morande Vs. Education Officer, Amravati and Others

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's orders

Court's or Judge's orders

Mr. Apurv De, Advocate for the petitioner
Smt. K.H. Joshi, AGP for respondent No.1

CORAM : MANISH PITALE, J.

DATED : APRIL 30, 2020

Hearing was conducted through video conferencing. The learned counsel appearing for the parties stated that the audio and video quality was proper.

Heard learned counsel for the petitioner.

Issue notice, returnable on **5th May, 2020**.

Smt. K.H. Joshi, learned AGP waives notice on behalf of respondent No.1.

The petitioner is granted liberty to serve the respondents through e-mail and other such modes of service.

JUDGE